

PUBLIC ANNOUNCEMENT

FORM-A

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF

M/s. Indo Nippon Precision Components Private Limited
(CIN: U74900TN2016PTC104206)

1.	Name of the Corporate Person	Indo Nippon Precision Components Private Limited
2.	Date of Incorporation of Corporate Person	18-02-2016
3.	Authority under which Corporate Person is Incorporated/Registered	Registrar of Companies, Chennai
4.	Corporate Identification Number of Corporate Person	U74900TN2016PTC104206
5.	Registered Office Address of Corporate Person	B20, SIPCOT Industrial Park, Irungattukottai, Kancheepuram, Chennai- 602 105
6.	Liquidation Commencement Date of Corporate Person	14-05-2025
7.	Name, Address, E-mail Address, Telephone Number and the Registration Number of the Liquidator	Ms. Chitra Srinivas Reg. No.: IBBI/IPA-002/IP-N00249/2017-18/10734 Address: ASTA AVM, Flat B4E, P.V.Rajamannar Salai, K.K.Nagar, Chennai – 600078 E-mail: schitra18@gmail.com Mobile Number: +91 9884355245
8.	Last Date for Submission of Claims	13-06-2025

Notice is hereby given that the M/s. Indo Nippon Precision Components Private Limited (Corporate Person) has commenced voluntary liquidation on 14-05-2025. The stakeholders of the corporate person are hereby called upon to submit a proof of their claims, on or before 13-06-2025 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Date: 17-05-2025

Place: Chennai, Tamil Nadu



Chitra Srinivas
Liquidator of

M/s. Indo Nippon Precision Components Private Limited

CHITRA SRINIVAS
INSOLVENCY PROFESSIONAL
IP Reg No. IBBI/IPA-002/IP-N00249/2017-18/10734